

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/380/2018  
PETITION NUMBER : CP/665/1B/2017  
NAME OF THE PETITIONER(S) : Ashish Rathi (RP)  
NAME OF THE RESPONDENT(S) : Joseph Philip & 5 Others  
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Shankar Narayanan  
Senior Counsel  
for ALLWIN GOODWIN  
HARSHINI

Counsel for Petitioner

G. Althi

Hemawth  
for Advocate Shanmugasubramaniam.

4<sup>th</sup> Respondent

[Signature]

C. Mahadevi  
for M/s Khumbhat & Co

6<sup>th</sup> Respondent

C. Mahadevi

Sarat

Council for 1, 2, 3

[Signature]

(19)

MA/380/2018 IN CP/665/IB/2017

**ORDER**

Counsel for petitioner present. Counsel for R1 to R3 present and filed vakalat today. Counsel for R4 present and filed vaklath. Counsel for R6 present and filed vakalat. All respondents are directed to file counter and furnish copy to the other side well in advance. Both counsels are directed to make submissions on the next date of hearing. Put up on 20.09.2018.

<sup>-sc-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sc-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

knp